

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 414**  
TO BE ANSWERED ON 03.12.2025

**MEASURES TO CURB CRIMES AGAINST CHILDREN**

414: SMT. JEBI MATHER HISHAM:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- a) State-wise/UT-wise details of crimes against children, including sexual atrocities/abuses, reported over the last five years;
- b) State-wise/UT-wise conviction rates in child-related crimes over the last five years;
- c) concrete steps taken to reduce the rising crime rate against children, beyond enforcing existing laws;
- d) State-wise/UT-wise details of missing children;
- e) whether Government has established a dedicated investigation wing for kidnapping cases involving children, details thereof; and
- f) whether Government will prioritise training teachers in Personal Safety Education (PSE) to equip children with skills to prevent sexual abuse?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

**(a) and (b):** It is informed that the National Crimes Record Bureau (NCRB) is responsible for collecting and analyzing crime data as defined by the Bharatiya Nyaya Sanhita (BNS) and Special and Local Laws. State and UT-wise data on total crimes against children during 2019-2023 is at **Annexure-I**. Crime Head-wise data on total crimes against children during 2019-2023 is at **Annexure-II**.

**(c) to (f):** Government accords the highest priority for ensuring safety and security of children and has undertaken various initiatives in this regard. To safeguard children against sexual abuse and sexual harassment, Government has already enacted 'The Protection of Children from Sexual Offences (POCSO) Act, 2012'. It defines a child as any person below the age of 18 years.

The POCSO Act, 2012 was amended in 2019 to introduce more stringent punishments including death penalty for committing sexual crimes on children, with a view to deter the perpetrators & prevent such crimes. The POCSO Act, 2012 also provides for establishment of Special Courts for the purpose of ensuring speedy trial.

Ministry of Women & Child Development is the nodal Ministry for the Juvenile Justice (Care and Protection of Children) Act, 2015 which is the primary legislation for ensuring the safety, security, dignity and well-being of children. The Act provides for protection of Children in Need of Care and Protection (CNCP) and Children in Conflict with Law (CCL) by catering to their basic needs through care, protection, development, treatment and social re-integration. It defines standards of care and protection to secure the best interests of child. The Juvenile Justice (Care and Protection of Children) Rules and Adoption Regulations, have also been promulgated under the Act. Among others, the Juvenile Justice (Care and Protection of Children) Amendment Act, 2021 empowers the District Magistrate to function as the focal point for implementation of JJ Act, 2015.

Further, key initiatives undertaken by National Commission for Protection of Child Rights (NCPCR) to address the problems of rising crime rate against children include easy grievance lodging; their effective redressal, creating awareness and sensitization. Under Section 44 of the Protection of Children from Sexual Offences (POCSO) Act, 2012, and Rule 12 of the POCSO Rules, 2020, NCPCR has been mandated to monitor the implementation of the POCSO Act, 2012. To create awareness and facilitation of lodging of grievances pertaining to sexual offences and their effective processing, the NCPCR has undertaken the following initiatives:

1. **POCSO E-Box: NCPCR's Online Mechanism for Reporting Child Sexual Offences:** The POCSO e-Box is an online complaint-management system launched by the NCPCR to provide children a simple, confidential, and accessible platform to report incidents of sexual abuse or sexual offences under the POCSO Act, 2012. Designed as a child-friendly digital mechanism, the e-Box enables children, parents, teachers, or any concerned citizen to register complaints easily through the NCPCR website.
2. **NCPCR Guidelines on Support Persons under Section 39 of the POCSO Act, 2012:** NCPCR has formulated Guidelines with respect to Support Persons under Section 39 of the POCSO Act in consultation with the State Governments and Union Territories to deal with cases of sexual abuse.

These guidelines outline a structured mechanism for appointing and regulating *Support Persons* to assist child victims through a criminal justice process. They ensure that the child receives timely information about case progress, protection from secondary victimisation,

coordination with police, medical authorities, and Special Courts, and help in accessing compensation, counselling, and rehabilitation services.

3. **POCSO Tracking Portal:** For expeditious redressal and to improve the post-investigation justice experience for victims, NCPCR has developed a dedicated POCSO Tracking Portal. It facilitates interdepartmental coordination between CWCs, DCPUs, Legal Services Authorities, and State Governments. This platform enables tracking and monitoring of compensation awarded to child victims, ensuring timely disbursement under relevant victim compensation schemes.
4. **IEC Materials on Sexual Offense:** NCPCR has made short videos on issues of sexual violence against children and POCSO for generating awareness. These videos are available on YouTube. NCPCR has also designed various leaflets and pamphlets as ready reference material for spreading awareness on salient provisions of POCSO Act, 2012.
5. **Review Meetings:** The Commission has been addressing issues of sexual violence against children through its periodic review meetings with key stakeholders at State and District levels.
6. **Organising Workshops and Conferences for Sensitization and Awareness:** NCPCR undertakes conferences, workshops at National, Regional, State and District level for various stakeholders for their sensitization and awareness.
7. **Awareness on POCSO Act through Textbooks:** NCPCR got included the details of POCSO E-Box in the NCERT Text books to create awareness amongst children.
8. **Manual on Safety and Security of Children in Schools:** NCPCR has developed a comprehensive manual on “Safety and Security of Children in Schools” for compliance and adherence of the safety parameters by the schools. It also includes information on Sexual Abuse and salient features of POCSO Act, 2012.

Additionally, Savitribai Phule National Institute of Women and Child Development (SPNIWCD) has also organised a number of training programmes of duty holders on Prevention of Child Sexual Abuse and Programmes on Prevention of Violence Against Children, the details of the same is as under:

- A. Training Programmes on Prevention of Child Sexual Abuse (April,2020 to March,2025)

<b>Year</b>	<b>No. of Training Programmes organised</b>	<b>No. of Participants</b>
2020-21	38	4078
2021-22	12	743

2022-23	13	751
2023-24	12	639
2024-25	14	813
<b>Total</b>	<b>89</b>	<b>7024</b>

B. Training Programmes on Prevention of Violence Against Children (April,2020 to March,2025)

<b>Year</b>	<b>No. of Training Programmes organised</b>	<b>No. of Participants</b>
2020-21	1	2939
2021-22	-	-
2022-23	-	-
2023-24	-	-
2024-25	2	50
<b>Total</b>	<b>3</b>	<b>2989</b>

Details of the above-mentioned programmes are at **Annexure-III**.

State-wise number of missing children reported, traced and recovered in the country during each of the last five years is **at Annexure-IV**.

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**ANNEXURE-I**

**ANNEXURE TO THE RAJYA SABHA UNSTARRED QUESTION NO-414 FOR 03.12.2025 REGARDING ‘MEASURES TO CURB CRIMES AGAINST CHILDREN’ INDICATING STATE AND UT-WISE DATA ON TOTAL CRIMES AGAINST CHILDREN DURING 2019-2023**

**Cases Registered (CR), CrimeRate (Rate), Cases Convicted (CON), Cases in which Trials Completed (CTC), Conviction Rate (CVR)**

SL	State/UT	2019					2020					2021					2022					2023				
		CR	Rate	CON	CTC	CVR	CR	Rate	CON	CTC	CVR	CR	Rate	CON	CTC	CVR	CR	Rate	CON	CTC	CVR	CR	Rate	CON	CTC	CVR
1	Andhra Pradesh	2524	16.1	148	858	17.2	2648	17.5	64	692	9.2	2669	17.7	63	605	10.4	3308	21.9	96	1193	8.0	2844	18.8	128	2222	5.8
2	Arunachal Pradesh	153	32.7	1	1	100.0	113	19.2	2	3	66.7	162	27.5	11	12	91.7	143	24.3	14	18	77.8	176	29.9	11	19	57.9
3	Assam	6608	55.6	97	530	18.3	4622	38.3	57	637	8.9	5282	43.7	83	740	11.2	4084	33.8	268	2242	12.0	10174	84.2	508	2754	18.4
4	Bihar	9320	20.8	156	343	45.5	6591	13.9	49	103	47.6	6894	14.5	230	578	39.8	8122	17.1	650	939	69.2	9906	20.9	866	1355	63.9
5	Chhattisgarh	5665	56.4	1057	3001	35.2	5056	51.9	503	1220	41.2	6001	61.6	475	1490	31.9	6177	63.4	1377	2429	56.7	5904	60.6	685	2462	27.8
6	Goa	167	32.1	7	74	9.5	125	32.7	4	38	10.5	151	39.5	4	29	13.8	184	48.2	10	66	15.2	196	51.3	4	58	6.9
7	Gujarat	4685	22.7	116	763	15.2	4075	19.5	28	217	12.9	4515	21.6	87	582	14.9	4964	23.7	116	1191	9.7	5083	24.3	296	2164	13.7
8	Haryana	5119	55.2	417	1547	27.0	4338	47.6	74	301	24.6	5700	62.5	241	924	26.1	6138	67.3	438	1534	28.6	6401	70.2	541	1986	27.2
9	Himachal Pradesh	748	34.6	57	184	31.0	636	29.5	33	82	40.2	740	34.4	43	126	34.1	740	34.4	90	231	39.0	704	32.7	84	349	24.1
10	Jharkhand	1674	12.7	273	446	61.2	1795	13.0	283	423	66.9	1867	13.5	146	293	49.8	1917	13.9	302	688	43.9	1626	11.8	394	952	41.4
11	Karnataka	6305	32.2	375	1662	22.6	5471	28.3	545	1183	46.1	7261	37.5	551	1885	29.2	7988	41.3	682	2895	23.6	8929	46.1	531	3369	15.8
12	Kerala	4754	50.9	212	940	22.6	3941	41.9	709	1331	53.3	4536	48.2	279	1429	19.5	5640	60.0	481	3191	15.1	5903	62.8	694	3842	18.1
13	Madhya Pradesh	19028	63.3	2264	7286	31.1	17008	59.1	1139	3077	37.0	19173	66.7	1795	5570	32.2	20415	71.0	2861	7741	37.0	22393	77.9	2993	8864	33.8
14	Maharashtra	19592	51.8	844	3368	25.1	14371	39.8	361	1322	27.3	17261	47.8	579	2489	23.3	20762	57.5	791	3993	19.8	22390	62.0	803	4309	18.6
15	Manipur	148	15.4	9	11	81.8	125	12.1	1	2	50.0	143	13.8	8	15	53.3	120	11.6	15	23	65.2	85	8.2	8	17	47.1
16	Meghalaya	379	37.8	147	229	64.2	415	30.1	50	85	58.8	481	34.9	50	68	73.5	496	35.9	46	113	40.7	512	37.1	77	143	53.8
17	Mizoram	125	33.7	72	80	90.0	142	33.6	53	70	75.7	122	28.9	31	36	86.1	135	32.0	63	83	75.9	146	34.6	80	113	70.8
18	Nagaland	59	8.8	4	7	57.1	31	3.8	12	15	80.0	51	6.2	5	7	71.4	35	4.3	8	12	66.7	26	3.2	9	11	81.8
19	Odisha	7012	49.9	50	284	17.6	6330	43.9	54	320	16.9	7899	54.8	65	552	11.8	8240	57.2	125	994	12.6	8577	59.5	329	2452	13.4
20	Punjab	2625	29.9	280	948	29.5	2121	24.3	134	398	33.7	2556	29.2	195	775	25.2	2494	28.5	235	1031	22.8	2462	28.2	377	1335	28.2
21	Rajasthan	7385	25.9	895	1672	53.5	6580	23.4	828	1412	58.6	7653	27.2	765	1722	44.4	9370	33.3	723	1458	49.6	10577	37.6	783	1655	47.3
22	Sikkim	163	80.3	12	33	36.4	147	71.4	11	32	34.4	149	72.4	19	60	31.7	159	77.2	27	112	24.1	139	67.5	33	80	41.3

SL	State/UT	2019					2020					2021					2022					2023				
		CR	Rate	CON	CTC	CVR	CR	Rate	CON	CTC	CVR	CR	Rate	CON	CTC	CVR	CR	Rate	CON	CTC	CVR	CR	Rate	CON	CTC	CVR
23	Tamil Nadu	4139	20.5	606	1707	35.5	4338	21.0	355	1078	32.9	6064	29.3	396	1488	26.6	6580	31.8	862	2754	31.3	6968	33.7	962	3494	27.5
24	Telangana	4212	37.7	215	1520	14.1	4200	36.9	421	1109	38.0	5667	49.8	639	1598	40.0	5657	49.7	624	2082	30.0	6113	53.7	504	2445	20.6
25	Tripura	311	25.1	43	127	33.9	260	21.2	12	41	29.3	236	19.2	22	72	30.6	220	17.9	33	114	28.9	255	20.8	45	156	28.8
26	Uttar Pradesh	1894 3	21.4	2665	4352	61.2	1527 1	17.9	3292	4551	72.3	1683 8	19.7	2397	3653	65.6	1868 2	21.9	3290	4814	68.3	1885 2	22.1	3459	6572	52.6
27	Uttarakhand	1214	31.5	156	238	65.5	1066	28.1	72	98	73.5	1245	32.8	54	96	56.3	1706	44.9	66	120	55.0	1710	45.0	138	225	61.3
28	West Bengal	6191	21.1	98	1309	7.5	1024 8	34.2	33	573	5.8	9523	31.7	87	847	10.3	8950	29.8	300	1424	21.1	8853	29.5	143	1755	8.1
29	A&N Islands	153	112. 5	14	66	21.2	141	125. 5	15	42	35.7	124	110. 4	22	140	15.7	146	130. 0	19	79	24.1	161	143. 4	5	40	12.5
30	Chandigarh	264	66.0	28	77	36.4	209	64.5	10	32	31.3	234	72.2	10	27	37.0	224	69.1	39	91	42.9	294	90.7	41	102	40.2
31	D&N Haveli and Daman & Diu	96	44.0	1	44	2.3	67	34.9	4	36	11.1	104	54.1	3	47	6.4	107	55.7	5	62	8.1	123	64.0	6	65	9.2
32	Delhi	7783	139. 0	945	1523	62.0	5362	96.8	97	140	69.3	7118	128. 5	75	143	52.4	7468	134. 9	221	525	42.1	7769	140. 3	804	1902	42.3
33	Jammu & Kashmir	470	10.5	12	80	15.0	606	12.3	17	51	33.3	845	17.2	10	60	16.7	920	18.7	11	94	11.7	910	18.5	10	115	8.7
34	Ladakh						2	2.4	0	0		1	1.2	1	1	100. 0	8	9.4	0	1	0.0	7	8.3	0	2	0.0
35	Lakshadweep	26	144. 4	0	2	0.0	9	45.2	2	3	66.7	17	85.4	0	2	0.0	11	55.3	2	2	100. 0	11	55.3	3	3	100. 0
36	Puducherry	50	10.8	9	9	100. 0	71	19.8	42	66	63.6	122	34.0	0	0		139	38.8	0	1	0.0	156	43.5	11	37	29.7

**ANNEXURE-II**

**ANNEXURE TO THE RAJYA SABHA UNSTARRED QUESTION NO-414 FOR 03.12.2025 REGARDING 'MEASURES TO CURB CRIMES AGAINST CHILDREN' INDICATING CRIME HEAD-WISE DATA ON TOTAL CRIMES AGAINST CHILDREN DURING 2019-2023**

**Cases Registered (CR), CrimeRate (Rate), Cases Convicted (CON), Cases in which Trials Completed (CTC), Conviction Rate (CVR)**

SL.	Crimeheads	2019					2020					2021					2022					2023				
		CR	Rate	CON	CTC	CVR	CR	Rate	CON	CTC	CVR	CR	Rate	CON	CTC	CVR	CR	Rate	CON	CTC	CVR	CR	Rate	CON	CTC	CVR
1	Murder	1397	0.3	274	431	63.6	1420	0.3	116	194	59.8	1279	0.3	130	279	46.6	1195	0.3	204	353	57.8	1219	0.3	198	406	48.8
2	Abetment of Suicide of Child	247	0.1	9	41	22.0	281	0.1	6	29	20.7	337	0.1	8	37	21.6	333	0.1	20	71	28.2	373	0.1	24	109	22.0
3	Attempt to Commit Murder	437	0.1	15	47	31.9	336	0.1	13	29	44.8	285	0.1	16	53	30.2	302	0.1	49	118	41.5	290	0.1	19	68	27.9
4	Infanticide	77	0.0	0	3	0.0	79	0.0	4	7	57.1	79	0.0	2	5	40.0	83	0.0	3	28	10.7	67	0.0	3	12	25.0
5	Foeticide	136	0.0	1	6	16.7	109	0.0	0	0		121	0.0	3	7	42.9	102	0.0	5	18	27.8	88	0.0	7	14	50.0
6	Exposure and Abandonment	898	0.2	15	43	34.9	747	0.2	3	26	11.5	709	0.2	13	41	31.7	818	0.2	15	63	23.8	653	0.1	22	74	29.7
7	Simple Hurt	3282	0.7	353	976	36.2	3255	0.7	173	479	36.1	3369	0.8	216	737	29.3	3445	0.8	520	1317	39.5	3050	0.7	433	1393	31.1
8	Grievous Hurt	937	0.2	12	54	22.2	631	0.1	8	18	44.4	368	0.1	9	42	21.4	458	0.1	24	68	35.3	366	0.1	17	92	18.5
9	Kidnapping and Abduction of Children	69130	15.5	1909	7360	25.9	54785	12.3	1363	4118	33.1	67245	15.1	981	4073	24.1	74284	16.7	1726	6998	24.7	79884	18.0	1678	9375	17.9
10	Human Trafficking	485	0.1	30	78	38.5	348	0.1	63	82	76.8	425	0.1	17	70	24.3	424	0.1	23	100	23.0	397	0.1	45	159	28.3
11	Selling of Minors for Prostitution	21	0.0	5	14	35.7	14	0.0	0	3	0.0	15	0.0	0	7	0.0	9	0.0	2	6	33.3	12	0.0	0	3	0.0
12	Buying of Minors for Prostitution	8	0.0	2	3	66.7	1	0.0	0	0		2	0.0	0	2	0.0	3	0.0	0	0		4	0.0	0	4	0.0
13	Rape	4936	1.1	1352	3833	35.3	2640	0.6	1130	1949	58.0	3033	0.7	694	2305	30.1	1004	0.2	898	1975	45.5	849	0.2	485	1604	30.2

SL.	Crimeheads	2019					2020					2021					2022					2023				
		CR	Rate	CON	CTC	CVR	CR	Rate	CON	CTC	CVR	CR	Rate	CON	CTC	CVR	CR	Rate	CON	CTC	CVR	CR	Rate	CON	CTC	CVR
14	Attempt to Commit Rape	336	0.1	33	103	32.0	295	0.1	31	68	45.6	184	0.0	22	65	33.8	91	0.0	17	68	25.0	94	0.0	19	137	13.9
15	Assault on Women with Intent to Outrage her Modesty	4212	0.9	1131	2753	41.1	4110	0.9	1005	1734	58.0	3857	0.9	619	1443	42.9	2380	0.5	514	1246	41.3	1347	0.3	494	1408	35.1
16	Insult to the Modesty of Women	100	0.0	17	31	54.8	132	0.0	134	173	77.5	87	0.0	10	44	22.7	53	0.0	15	34	44.1	19	0.0	18	60	30.0
17	Other IPC Crimes	10564	2.4	1064	2311	46.0	8199	1.8	1252	1968	63.6	9284	2.1	1000	2004	49.9	8894	2.0	1421	2708	52.5	9687	2.2	1158	2406	48.1
A	Total IPC Crimes against Children	97203	21.8	6222	18087	34.4	77382	17.4	5301	10877	48.7	90679	20.4	3740	11214	33.4	93878	21.1	5456	15171	36.0	98399	22.2	4620	17324	26.7
18	Protection of Children from Sexual Offences Act	47324	10.6	5658	16342	34.6	47221	10.6	3686	9316	39.6	53874	12.1	5156	15989	32.2	63414	14.3	8909	28135	31.7	67694	15.2	11087	38199	29.0
19	Juvenile Justice (Care and Protection of Children) Act	1975	0.4	207	447	46.3	1713	0.4	287	428	67.1	1871	0.4	369	604	61.1	1830	0.4	299	468	63.9	1974	0.4	327	719	45.5
20	Immoral Traffic (Prevention) Act	17	0.0	30	47	63.8	28	0.0	1	2	50.0	30	0.0	1	3	33.3	42	0.0	0	4	0.0	34	0.0	0	5	0.0
21	Child Labour (Prohibition & Regulation) Act	772	0.2	88	189	46.6	476	0.1	80	107	74.8	613	0.1	151	196	77.0	751	0.2	181	300	60.3	1390	0.3	174	288	60.4
22	Prohibition of Child Marriage Act	523	0.1	12	107	11.2	785	0.2	6	36	16.7	1050	0.2	10	103	9.7	1002	0.2	20	181	11.0	6038	1.4	107	661	16.2
23	Transplantation of Human Organs Act	0	0.0	0	0		0	0.0	0	0		0	0.0	0	0		0	0.0	0	0		0	0.0	0	0	
24	Cyber Crimes/Information Technology Act	165	0.0	3	4	75.0	842	0.2	0	1	0.0	1081	0.2	8	17	47.1	1360	0.3	23	43	53.5	1681	0.4	40	162	24.7
25	Other SLL crimes	111	0.0	65	98	66.3	84	0.0	5	16	31.3	206	0.0	6	35	17.1	172	0.0	2	38	5.3	125	0.0	10	66	15.2
B	Total SLL Crimes	50887	11.4	6063	17234	35.2	51149	11.5	4065	9906	41.0	58725	13.2	5701	16947	33.6	68571	15.4	9434	29169	32.3	78936	17.8	11745	40100	29.3

SL.	Crimeheads	2019					2020					2021					2022					2023				
		CR	Rate	CON	CTC	CVR	CR	Rate	CON	CTC	CVR	CR	Rate	CON	CTC	CVR	CR	Rate	CON	CTC	CVR	CR	Rate	CON	CTC	CVR
	Total Crimes against Children	148090	33.2	12285	35321	34.8	128531	28.9	9366	20783	45.1	149404	33.6	9441	28161	33.5	162449	36.6	14890	44340	33.6	177335	39.9	16365	57424	28.5

**ANNEXURE- III**

**ANNEXURE TO THE RAJYA SABHA UNSTARRED QUESTION NO-414 FOR 03.12.2025 REGARDING ‘MEASURES TO CURB CRIMES AGAINST CHILDREN’ INDICATING DETAILS OF PROGRAMMES ORGANISED BY SAVITRIBAI PHULE NATIONAL INSTITUTE OF WOMEN AND CHILD DEVELOPMENT (SPNIWCD) ON PREVENTION OF CHILD SEXUAL ABUSE AND PROGRAMMES ON PREVENTION OF VIOLENCE AGAINST CHILDREN:**

**Capacity Building of Different Stakeholders to control Cyber crimes**

<b>S. No.</b>	<b>Name of the Programme</b>	<b>Date</b>	<b>Participants</b>	<b>Venue</b>	<b>In-charge</b>
1.	Training Programme on Protection of Children from Online Abuse for the Functionaries of Mission Vatsalya	22-23 July, 2025	24	Ranchi, Jharkhand	Mushir Alam
2.	Workshop on Protection of Children from Online Abuse for the Functionaries of Mission Vatsalya	24-25 March, 2025	24	Indore, M.P.	Mushir Alam
3.	Workshop on Protection of Children from Online Abuse for the Functionaries of Mission Vatsalya	16-18 July, 2024	82	New Delhi	Mushir Alam
4.	Workshop on Prevention of Cyber Crime for the Functionaries of Mission Vatsalya	March 20-21, 2024	77	New Delhi	Mushir Alam
5.	Training of Trainers on Prevention of Cyber Crime for educators of SCERT/DIET	26-27 July, 2023	77	New Delhi	Mushir Alam
6.	Orientation Training on Cyber Security of Children for Functionaries of Mission Vatsalya	24-25 July 2024	99	New Delhi	Sumit Duggal

7.	Workshop on Protection of Children from Online Abuse for the Educators of SCERT & DIET'	22-23 May 2023	61	New Delhi	Mushir Alam
8.	Workshop on Protection of Children from Online Abuse for Educators of Schools	21-22 February 2023	19	New Delhi	Mushir Alam
9.	Online Training on Prevention of Child Sexual Abuse including Child Pornography and Cyber Bullying for School Principals/Teachers	20-21 January, 2022	86	Indore	Rajesh Mishra
10.	Training Programme on Prevention of Cyber Crime against Women and Children	February 2-3, 2022	28	Guwahati, Assam	Mushir Alam
11.	Online Training on Prevention of Child Sexual Abuse including Child Pornography and Cyber Bullying for School Principals/Teachers	17-18 February, 2022	81	Indore	Rajesh Mishra
12.	Sensitization Programme for Civil Society Organization on ensuring digital literacy and cyber safety at community level	30-31 May, 2022	19	Lucknow	Mukesh Kr. Maurya
13.	Online Programme on Prevention of Cyber Crime against Women and Children for the Functionaries of Voluntary Organizations	29 January, 2021	24	New Delhi	Mahak Sharma
14.	Online Sensitization Programme on Cyber Crimes and its effects on Children for Functionaries of Child Care Institutions	08-10 June, 2021	80	Bengaluru	Naveeda Khaton
15.	Online Programme on Prevention of Cyber Crime against Women and Children for the Functionaries of	16-17 June, 2021	17	New Delhi	Mahak Sharma

	Voluntary Organizations				
16.	Online Training on Prevention of Child Sexual Abuse Including Child Pornography and Cyber Bulling for Functionaries of CCIs/CPS	15-16 July, 2021	66	Mohali	Monika Sharma
17.	Online Training on Prevention of Child Sexual Abuse including Child Pornography and Cyber bulling for Functionaries of CCI/CPS	17-18 August, 2021	39	Mohali	Sunil Kumar
18.	A Webinar on Cyber Crimes and its Effects on Children for functionaries working under Child Protection Services Scheme	04 May, 2020	8634	New Delhi	Sanghamitra Barik
19.	Sensitization training on Cyber safety and emotional abuse in children for School teachers and counselors	28-29 May, 2020	26	New Delhi	Mahak Sharma
20.	A webinar on cyber safety for children for law enforcement agencies and teachers of Schools	30 May, 2020	4355	New Delhi	Sanghamitra Barik
21.	Online Sensitization Training Programme on Prevention of Cyber Crime for Functionaries of Voluntary Organizations	November 17, 2020	35	Guwahati, Assam	Mushir Alam
	<b>Total</b>		<b>13953</b>		

**POCSO Act (from 2023-24 to 2025-26)**

<b>S. No.</b>	<b>Name of the Programme</b>	<b>Date</b>	<b>Participants</b>	<b>Venue</b>	<b>In-charge</b>
1	Sensitization Training on POCSO Act and Mental Well-being for Empowering Child Safety for official of Mission Vatsalya	23-24 April 2025	74	New Delhi	Sumit Duggal
2	Training Programme for the Support Persons under POCSO Act, 2012	30 July- 01 August 2025	31	Guwahati	T. Guite
3	Training Programme for the Support Persons under POCSO Act, 2012	30 July- 01 August 2025	30	Guwahati	T. Guite
4	Training Programme for the Support Persons under POCSO Act, 2012	16-18 September 2025	30	Guwahati	T. Guite
5	Orientation Workshop on Juvenile Justice (Care and Protection of Children) Amendment Act 2021 and Rules, 2022, POCSO Act, 2012 and Adoption Regulations, 2022	29-30 April 2024	58	Bengaluru	G Jyothi
6	Training on Implantation of POCSO Act, 2012 for Functionaries of CCIs	25-26 July 2024	52	Guwahati	Ritu Geu Goswami
7	Training Programme on Implementation of POCSO Act and its Amendment Act and Rules	29-31 July 2024	55	New Delhi	Mushir Alam
8	Training on Implementation of POCSO Act, 2012 for Multi Stakeholders	13-14 August 2024	70	Guwahati	Ritu G Goswami

9	Training on POCSO for different stakeholders	02-03 September 2024	53	Guwahati	T. Guite
10	Training Programme on Implementation of POCSO Act and its Amendment Act and Rules	25-26 September 2024	40	New Delhi	Mushir Alam
11	Workshop on POCSO Act and its Implementation for Prevention of Child Sexual Abuse for School Teachers/Counsellors	16-18 October 2024	80	New Delhi	Parul Srivastava
12	A Regional Consultation Meet on POCSO Act 2012	19 November 2024	44	Guwahati	Sanghamitra Barik & Ritu G Gosowami
13	Regional Consultation Meet on Implementation of POCSO Act	25-Nov-24	36	Bengaluru	P J Philips
14	Training on Essential Skills for dealing with POCSO Victims for Functionaries of Mission	27-28 January 2025	33	Guwahati	T. Guite
15	Training Programme for Child Welfare Police Officers of Sikkim on JJ Act, 2015 and POCSO Act, 2012	04-06 February 2025	40	Guwahati	T. Guite
16	Training on Essential Skills for dealing with POCSO Victims for Functionaries of Mission Vatsalya	13-14 February 2025	22	Guwahati	T. Guite
17	Training Programme on Investigation of POCSO Act Cases, Victim Compensation and Rehabilitation for Police Officials of Kerala Police	20-21 February 2025	49	New Delhi	Mushir Alam
18	Workshop on POCSO Act,	28-03-2025	120	New Delhi	Abhilasha

	2012 for Medical Officers				Mishra
19	Orientation Workshop on Adoption Regulations 2022, POCSO Act 2012, Amendment Act 2019 & Rules, 2020 for Protection Officers of NIC and Coordinators of SAA (Karnataka State request programme)	18-19 April, 2023	25	Bengaluru	G Jyothi
20	Sensitisation Programme on POCSO Act for School Children	13 April 2023	70	Indore	Rajesh Mishra
21	Workshop on POCSO Act 2012 for the Assistant Commissioners of Kendriya Vidyalaya Sangathan	20-21 April, 2023	26	Mohali	K. Sunita Seshadri & Sunil Kumar
22	Orientation Workshop on Juvenile Justice (Care and Protection of Children) Amendment Act 2021 and Rules, 2022, POCSO Act, 2012 and Adoption Regulations, 2022 for Protection officers and SAA coordinators	22-24 May, 2023	21	Bengaluru	G Jyothi
23	Sensitisation Programme on POCSO Act for School Teachers/Staff	11-12 May 2023	65	Indore	Rajesh Mishra
24	Workshop On Pocso Act, 2012 For The Assistant Commissioners of Kendriya Vidyalaya Sangathan	20-21 April, 2023	26	Mohali	Sunil Kumar
25	Consultation meet for Multi Stake Holders on Effective on Implementation of POCSO Act	24-25 August 2023	59	New Delhi	Naveeda Khatoon
26	An Online Awareness	23-10-2023	137	Mohali	K. Sunita

	Programme on POCSO and Child Rights at School Level				Seshadri
27	Orientation Programme in Implementation of POCSO Act for functionaries of AWSS	30-31 October 2023	45	Mohali	Sonali Kumari
28	Training Programme on Implementation of POCSO Act and its Amendment Act; Addressing Gaps and Challenges for Multi stakeholders	06-08 November, 2023	47	New Delhi	Mushir Alam
29	Training Programme on Implementation of POCSO Act and its Amendment Act; Addressing Gaps and Challenges for Multi stakeholders	19-21 February, 2024	21	New Delhi	Mushir Alam

### VIOLENCE AGAINST CHILDREN (2024-25 TO 2025-26)

<b>S. No.</b>	<b>Name of the Programme</b>	<b>Date</b>	<b>Participants</b>	<b>Venue</b>	<b>In-charge</b>
1	Training Programme on Prevention of Violence against Children for Multi Stakeholders of Mission Vatsalya Scheme	30 April-02 May 2025	41	New Delhi	Mushir Alam & Deepak Yadav
2	Workshop on Prevention of Violence against Children for the Functionaries of Mission Vatsalya	07-08 October 2025	32	New Delhi	Mushir Alam
3	Workshop on Prevention of Violence against Children for Functionaries of Mission Vatsalya	09-10 September 2024	25	New Delhi	Mushir Alam
4	Workshop on "Responding to Violence against Children in India" for Multi stakeholders of Mission Vatsalya Scheme	19-21 February 2025	25	New Delhi	Naveeda Khatoon

## PROGRAMMES ON PREVENTION OF CHILD SEXUAL ABUSE

(April,2020 to March,2025)

S. No	Name of the Programme	Date	Participants	Venue	In-charge
1.	Orientation Training on Society free from Child Sexual Abuse for NGOs	05 June, 2020	63	New Delhi	Abhilasha Mishra
2.	Online Programme on Protection of Children from Sexual Offences Act, 2012 (POCSO 2012) for Principals of Kendriya Vidyalayas	11-12 June, 2020	43	Guwahati	Manju Dhoundiyal
3.	Online Training Programme on Prevention of Child Sexual Abuse connected with Child Pornography on Internet and Digital Media for CWCs	13 June, 2020	70	Mohali	Sunita Seshadri
4.	A Webinar on Prevention of Child Sexual Abuse for Teachers of Schools dealing with Special Need Children in the State of Kerala	22 June, 2020	1936	New Delhi	S. Barik
5.	Online Training Programme on Prevention of Child Sexual Abuse connected with Child Pornography on Internet and Digital Media for JJBs and LPOs	22 June, 2020	45	Mohali	Rajesh Mishra
6.	Online Training Programme on Prevention of Child Sexual Abuse connected with Child Pornography on Internet and Digital Media for DCPUs	24 June, 2020	75	Mohali	Monika Sharma

7.	Online Training Programme on Prevention of Child Sexual Abuse connected with Child Pornography on Internet and Digital Media for DCPUs.	25 June, 2020	72	Mohali	Sunil Kumar
8.	Online Training on Awareness Camp on Protection of Children against Sexual Offences POCSO Amendment Act, 2019 for the GOs and VOs	29-30 June, 2020	41	Indore	Sonali Kumari
9.	Online Training on Awareness Camp on Protection of Children against Sexual Offences POCSO Amendment Act, 2019 for the GOs & VOs	02-03 July, 2020	35	Indore	Sonali Kumari
10.	An Orientation Programme on POCSO Act, 2012 & its Amendment Act, 2019 for Officials of MWCD & Faculty Members of NIPCCD	19 July, 2020	59	New Delhi	Sanghamitra Barik
11.	An Orientation Programme on POCSO Act, 2012 & its Amendment Act, 2019 for Officials of MWCD & Faculty Members of NIPCCD	26 July, 2020	49	New Delhi	Sanghamitra Barik
12.	Online Programme on POCSO Act, 2019 for CDPOs and Supervisors of ASS	10 August, 2020	45	Lucknow	Leena Kumari
13.	Online Programme on Protection of Children from Sexual Offences Amendment Act (POCSO),	18 August, 2020	30	Lucknow	Smita Srivastava

	2019 for functionaries of CCIs				
14.	Online Programme on Protection of Children from Sexual Offences Act, 2012 (POCSO 2012) for Principals of Kendriya Vidyalayas of Silchar Region of Assam	18-19 August, 2020	36	Guwahat i	Manju Dhoundiyal
15.	Online Training on POCSO for GOs and VOs	10-11 September, 2020	45	Indore	Sonali Kumari
16.	Online Training on POCSO for GOs & VOs	22-23 September, 2020	39	Indore	Sonali Kumari
17.	Online Training on Prevention of Child Sexual Abuse including Child Pornography and Cyber Bullying for Multi Stakeholders	14 October, 2020	85	Mohali	Rajesh Mishra
18.	Online Training on Prevention of Child Sexual Abuse including Child Pornography and Cyber Bullying for Multi Stakeholders	15 October, 2020	55	Mohali	Rajesh Mishra
19.	Online Sensitization Programme on POCSO Act	19 October, 2020	144	Bengalur u	Naveeda Khatoon
20.	Online Sensitisation Programme for Teachers on Protection of Children from Sexual Offences Act, 2012 (POCSO 2012)	22 October, 2020	94	Guwahat i	Manju Dhoundiyal
21.	Online Programme on JJ Act, and Rules 2016 & POCSO	22 October, 2020	56	Luckno w	Leena Kumari

	Amendment Act, 2019 for functionaries of Child Protection Scheme and Anganwadi Services Scheme				
22.	Online Sensitization on Child Sexual Abuse for Functionaries of Anganwadi Services Scheme	27 October, 2020	48	Mohali	Monika Sharma
23.	Online Sensitization on Child Sexual Abuse for Functionaries of Anganwadi Services Scheme	28 October, 2020	23	Mohali	Sunil Kumar
24.	Online Programme on POCSO Act, 2012 and Recent Amendments for Functionaries of Child Protection Scheme	29 October, 2020	70	Lucknow	Mukesh Maurya
25.	Online Training on POCSO, Act 2012 (Amendment 2019) for School Officials, Functionaries of Anganwadi Services Scheme (ASS) and NGOs	29 October, 2020	32	Indore	Aneel Babu
26.	Online programme on Child Sexual Abuse for functionaries of Anganwadi Services Scheme	04 November, 2020	30	Mohali	Monika Sharma
27.	Online programme on Sexual Harassment Act, 2013 2016 & POCSO Amendment Act, 2019 for CDPOs and Supervisors of ASS	10-11 November, 2020	25	Lucknow	Leena Kumari
28.	An Orientation programme on POCSO Act & its Amendment Act	19-20 November, 2020	226	New Delhi	Sanghamitra Barik

29.	Online Sensitization Programme on Child Sexual Abuse for School Teachers and Students	10 December, 2020	63	Guwahat i	T. Guite
30.	Online Training on POCSO, Act 2012 (Amendment 2019) for School Officials, Functionaries of Anganwadi Services Scheme (ASS) and NGOs	17 December, 2020	45	Indore	Aneel Babu
31.	Online Training on Prevention of Child Sexual Abuse including Child Pornography and Cyber Bullying for Multi Stakeholders	12 December, 2020	72	Mohali	Sunil Kumar
32.	Online Sensitization Programme on POCSO Act 2012 for Teaching and Non- Teaching Staffs of Schools of Assam	21 January, 2021	73	Guwahat i	T. Guite
33.	Orientation Training on Protection of Children from Sexual Offences (Amendment) Act, 2019 for School Principals/Teachers	08 February, 2021	27	Mohali	Rajesh Mishra
34.	Online Orientation Programme on Child Sexual Abuse and POCSO Act	28-29 January, 2021	92	Bengaluru	K. Jaya Ranjani
35.	Online Programme on POCSO Amendment Act, 2019 and Rules 2020 for Multi Stakeholders of Anganwadi Services & Child Protection Scheme and Voluntary Organizations	22 February, 2021	32	Lucknow	Smita Srivastava

36.	Online Training Programme on Protection of Children from Sexual Offences (POCSO) Act 2012 for the functionaries of CCIs	24 February, 2021	35	Guwahat i	Mushir Alam
37.	Webinar on POCSO Rules for Functionaries of Child Protection Services	24 February, 2021	42	Guwahat i	T. Guite
38.	Orientation Training on Protection of Children from Sexual Offences (Amendment) Act, 2019 for School Principals/Teachers	19 March, 2021	26	Mohali	Rajesh Mishra
<b>2021-22</b>					
39.	Online Training on Prevention of Child Sexual Abuse Including Child Pornography and Cyber Bulling for Functionaries of CCIs/CPS	15-16 July, 2021	66	Mohali	Monika Sharma
40.	Online Training on Prevention of Child Sexual Abuse including Child Pornography and Cyber bulling for Functionaries of CCI/CPS	17-18 August, 2021	39	Mohali	Sunil Kumar
41.	Workshop on Society Free from Child Sexual Abuse for NGOs and PRIs	26-27 August, 2021	85	Headqua rters	Abhilasha Mishra
42.	Online Programme on Effective Implementation of Juvenile Justice Act and POCSO Act for	9-10 September, 2021	38	Mohali	Sunil Kumar

	Law Enforcement Agencies				
43.	Orientation Programme on POCSO Act, 2021 and Amendment Act, 2019	22-23 September 2021	19	Bengaluru	Aliya Tayyaba (Offline)
44.	Online Programme on Understanding POCSO and POSH for School Teachers	29 September 2021	48	Mohali	K. Sunita Sesadri
45.	Online Programme on Effective Implementation of Juvenile Justice Act and POCSO Act for law Enforcement Agencies	12-13 October, 2021	59	Mohali	Sunil Kumar
46.	Online Training for School Principals and Teachers on POCSO Act, 2012	25-26 October, 2021	75	Mohali	Aneel Babu
47.	Sensitization Workshop on Child Sexual Abuse and POCSO Act 2012 and Amendment act, 2019	14-15 December, 2021	58	Bengaluru	K. Jaya Ranjani
48.	Online Training for School Principals and Teachers on POCSO Act, 2012	7-8 December, 2021	89	Mohali	Aneel Babu
49.	Online Training on Prevention of Child Sexual Abuse including Child Pornography and Cyber Bullying for School Principals/Teachers	20-21 January, 2022	86	Indore	Rajesh Mishra
50.	Online Training on Prevention of Child Sexual Abuse including Child Pornography and Cyber Bullying for School Principals/Teachers	17-18 February, 2022	81	Indore	Rajesh Mishra

<b>2022-23</b>					
51.	Sensitization Programme on Prevention and Protection of Children from Child Sexual Abuse	21-22 April, 2022	49	Indore	Rajesh Mishra
52.	Sensitization Programme on Prevention and Protection of Children from Child Sexual Abuse	07-08 July, 2022	46	Mohali	Aneel B. Babu
53.	Sensitization Programme on Prevention and Protection of Children from Child Sexual Abuse	06-07 September, 2022	69	Bengaluru	G Jyothi
54.	Sensitization Programme on Prevention and Protection of Children from Child Sexual Abuse for School Teachers	01-02 September, 2022	74	Mohali	Monika Sharma
55.	Sensitization Programme for Teachers on Protection of Children from Sexual Offences (POCSO)	07 September 2022	47	Mohali	K. Sunita Seshadri
56.	Sensitization Programme on Prevention and Protection of Children from Child Sexual Abuse for School Teacher	20 September 2022	36	Mohali	Monika Sharma
57.	Sensitization Programme on protection of children from Child Sexual Abuse for Functionaries working under Mission Vatsalya	27-28 December, 2022	45	New Delhi	Abhilasha Mishra
58.	Orientation Programme on	7-8	88	Mohali	Sonali

	Implementation of POCSO Act: Addressing gaps and Challenges (Medical professional and CSOs)	December 2022			Kumari
59.	Capacity Building Programme for DCPOs, Chairpersons & Members of Child Welfare Committees and Child Welfare Officers on Effective Implementation of POCSO Act, 2012	14-15 February, 2023	28	New Delhi	Naveeda Khatoon
60.	Capacity Building Programme for DCPOs, Chairpersons & Members of Child Welfare Committees and Child Welfare Officers on Effective Implementation of POCSO Act, 2012	16-17 February, 2023	33	New Delhi	Naveeda Khatoon
61.	Workshop on POCSO Act and Rules, 2012 and its Amendment, 2019 for School Teachers	21 February 2023	26	New Delhi	Mahak Sharma
62.	Workshop on POCSO Act and Rules, 2012 and its Amendment, 2019 for School Teachers	24 February 2023	54	New Delhi	Mahak Sharma
63.	School Teachers Workshop on POCSO Act and Rules, 2012 and its Amendment, 2019	02 March 2023	156	New Delhi	Mahak Sharma
<b>2023-24</b>					
64.	Sensitisation Programme on POCSO Act for School Children	13 April 2023	70	Indore	Rajesh Mishra
65.	Orientation Workshop on	18-19 April,	25	Bengaluru	G Jyothi

	Adoption Regulations 2022, POCSO Act 2012, Amendment Act 2019 & Rules, 2020 for Protection Officers of NIC and Coordinators of SAA (Karnataka State request programme)	2023		u	
66.	Workshop on POCSO Act 2012 for the Assistant Commissioners of Kendriya Vidyalaya Sangathan	20-21 April, 2023	26	Mohali	K. Sunita Seshadri & Sunil Kumar
67.	Sensitisation Programme on POCSO Act for School Teachers/Staff	11-12 May 2023	65	Indore	Rajesh Mishra
68.	Orientation Workshop on Juvenile Justice (Care and Protection of Children) Amendment Act 2021 and Rules, 2022, POCSO Act, 2012 and Adoption Regulations, 2022 for Protection officers and SAA coordinators	22-24 May, 2023	21	Bengaluru	G Jyothi
69.	Sensitization Programme on Society Free from Child Sexual Abuse for Multi Stakeholders	08-09 August 2023	61	New Delhi	Naveeda Khatoon
70.	Consultation meet for Multi Stake Holders on Effective on Implementation of POCSO Act	24-25 August 2023	59	New Delhi	Naveeda Khatoon
71.	An Online Awareness Programme on POCSO and Child Rights at School Level	23 October 2023	137	Mohali	K. Sunita Seshadri
72.	Orientation Programme in	30-31	45	Mohali	Sonali

	Implementation of POCSO Act for functionaries of AWSS	October 2023			Kumari
73.	Training Programme on Implementation of POCSO Act and its Amendment Act; Addressing Gaps and Challenges for Multi stakeholders	06-08 November, 2023	47	New Delhi	Mushir Alam
74.	Sensitization Programme on Society Free from Child Sexual Abuse for NGOs and PRIs	07-08 December 2023	62	New Delhi	Abhilasha Mishra
75.	Training Programme on Implementation of POCSO Act and its Amendment Act; Addressing Gaps and Challenges for Multi stakeholders	19-21 February, 2024	21	New Delhi	Mushir Alam
<b>2024-25</b>					
76.	Orientation Workshop on Juvenile Justice (Care and Protection of Children) Amendment Act 2021 and Rules, 2022, POCSO Act, 2012 and Adoption Regulations, 2022	29-30 April 2024	58	Bengaluru	G Jyothi
77.	Orientation Programme on Prevention of Child Sexual Abuse for Functionaries of Mission Vatsalya	13-14 May 2024	97	Bengaluru	G Jyothi
78.	Training on Implantation of POCSO Act, 2012 for Functionaries of CCIs	25-26 July 2024	52	Guwahati	Ritu Geu Goswami

79.	Training Programme on Implementation of POCSO Act and its Amendment Act and Rules	29-31 July 2024	55	New Delhi	Mushir Alam
80.	Training on Implementation of POCSO Act, 2012 for Multi Stakeholders	13-14 August 2024	70	Guwahati	Ritu G Goswami
81.	Training on POCSO for different stakeholders	02-03 September 2024	53	Guwahati	T. Guite
82.	Training Programme on Implementation of POCSO Act and its Amendment Act and Rules	25-26 September 2024	40	New Delhi	Mushir Alam
83.	Workshop on POCSO Act and its Implementation for Prevention of Child Sexual Abuse for School Teachers/Counsellors	16-18 October 2024	80	New Delhi	Parul Srivastava
84.	A Regional Consultation Meet on POCSO Act 2012	19 November 2024	44	Guwahati	Sanghamitra Barik & Ritu G Gosowami
85.	Training on Essential Skills for dealing with POCSO Victims for Functionaries of Mission	27-28 January 2025	33	Guwahati	T. Guite
86.	Training Programme for Child Welfare Police Officers of Sikkim on JJ Act, 2015 and POCSO Act, 2012	04-06 February 2025	40	Guwahati	T. Guite
87.	Training on Essential Skills for dealing with POCSO Victims for Functionaries of Mission Vatsalya	13-14 February 2025	22	Guwahati	T. Guite
88.	Training Programme on	20-21	49	New	Mushir Alam

	Investigation of POCSO Act Cases, Victim Compensation and Rehabilitation for Police Officials of Kerala Police	February 2025		Delhi	
89.	Workshop on POCSO Act, 2012 for Medical Officers	28 March 2025	120	New Delhi	Abhilasha Mishra

## PROGRAMMES ON PREVENTION OF CHILDREN AGAINST VIOLENCE

(April,2020 to March,2025)

<b>S. No.</b>	<b>Name of the Programme</b>	<b>Date</b>	<b>Participants</b>	<b>Venue</b>	<b>In-charge</b>
1	A Webinar on Responding to Violence against Children during Covid-19 Outbreak for functionaries working under JJ System & CPS	03 July, 2020	2939	New Delhi	Sanghamitra Barik
2	Workshop on Prevention of Violence against Children for Functionaries of Mission Vatsalya	09-10 September 2024	25	New Delhi	Mr. Mushir Alam
3	Workshop on "Responding to Violence against Children in India" for Multi stakeholders of Mission Vatsalya Scheme	19-21 February 2025	25	New Delhi	Naveeda Khatoon

## ANNEXURE-IV

## ANNEXURE TO THE RAJYA SABHA UNSTARRED QUESTION NO-414 FOR 03.12.2025 REGARDING 'MEASURES TO CURB CRIMES AGAINST CHILDREN' INDICATING STATE AND UT WISE NUMBER OF MISSING CHILDREN REPORTED, TRACED AND RECOVERED IN THE COUNTRY DURING 2019-2023

S. No.	State/UT	2019		2020		2021		2022		2023	
		Missing Children	Total Recovered/ Traced	Missing Children	Total Recovered/ Traced	Missing Children	Total Recovered/ Traced	Missing Children	Total Recovered/ Traced	Missing Children	Total Recovered/ Traced
1	Andhra Pradesh	3286	2737	3294	2658	4356	3589	4813	4192	5054	4331
2	Arunachal Pradesh	46	41	18	13	46	20	40	33	40	19
3	Assam	2067	1389	1562	1232	1491	1116	1573	1073	2205	1791
4	Bihar	12404	5208	12064	4773	11869	5269	12600	5819	12299	6561
5	Chhattisgarh	4460	2872	4047	2530	4795	3019	5210	3374	6798	4250
6	Goa	62	25	52	22	43	14	55	23	48	17
7	Gujarat	1983	1354	1833	1208	2020	1490	2387	1775	2251	1727
8	Haryana	3978	2610	3272	2047	3711	2137	4214	2410	4611	2740
9	Himachal Pradesh	534	429	393	293	544	456	459	379	504	423
10	Jharkhand	972	517	795	481	712	371	748	335	962	514
11	Karnataka	1385	832	1638	1056	2157	1550	1717	1173	1893	1422
12	Kerala	2335	2195	1645	1517	1756	1638	1918	1799	2471	2369
13	Madhya Pradesh	17058	11256	14553	9944	16221	12486	15087	11161	16017	11182
14	Maharashtra	8276	4322	7310	4804	6635	4311	5393	2801	4619	2574
15	Manipur	137	109	79	57	85	50	95	54	89	65
16	Meghalaya	148	116	76	58	84	71	38	28	94	88

17	Mizoram	0	0	0	0	0	0	1	1	1	1
18	Nagaland	53	44	30	27	29	25	45	39	47	47
19	Odisha	5503	1490	6912	3641	7404	4596	7565	2728	10775	3503
20	Punjab	2843	792	2706	537	3214	720	3607	1436	3255	1064
21	Rajasthan	4697	3626	4250	3015	6158	4940	7412	6232	8012	6613
22	Sikkim	43	38	16	13	11	8	19	16	22	9
23	Tamil Nadu	5814	4263	6142	4373	8168	6301	8876	6444	10258	8233
24	Telangana	4566	3911	3755	2978	4733	4079	4097	3588	3133	2627
25	Tripura	179	149	157	121	189	161	154	124	268	231
26	Uttar Pradesh	6089	3872	4597	2831	5294	2764	5924	3750	6167	4110
27	Uttarakhand	1103	440	1062	701	987	679	958	774	1209	933
28	West Bengal	14774	8526	14071	7937	16130	9045	19540	12546	21661	14768
29	A&N Islands	55	43	33	24	34	27	44	33	61	47
30	Chandigarh	528	172	509	153	536	181	523	161	553	226
31	D&N Haveli and Daman & Diu	37	16	24	10	33	22	22	9	14	2
32	Delhi	12239	5880	10658	5292	11138	5408	11880	5840	12324	6972
33	Jammu & Kashmir	661	260	627	183	723	240	821	376	839	302
34	Ladakh	-	-	5	1	4	3	1	0	1	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	49	40	49	43	41	41	38	35	54	48

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